# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA UNSTARRED QUESTION NO. 480 ANSWERED ON 06/02/2024

#### **PMAY-G IN JHARKHAND**

#### **480. DR. NISHIKANT DUBEY:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses sanctioned under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) in the country, State-wise including Jharkhand;
- (b) the number of houses which have been completed and yet to be completed during each of the last three years till date, Statewise;
- (c) the total amount sanctioned during each of the last three years till date, State-wise;
- (d) the time by which all the sanctioned houses will be completed, State-wise; and
- (e) the selection procedure of beneficiary in PMAY-G?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a): The number of houses sanctioned under Pradhan Mantri Awaas Yojana Gramin (PMAY-G) in the country, State-wise including Jharkhand since inception i.e. 01.04.2016 till 01.02.2024 is given in Annexure-I.
- (b): Year-wise and State-wise number of houses completed and houses yet to be completed during the last three years till 01.02.2024 under PMAY-G are given in Annexure-II (A) & Annexure-II (B).
- (c): Year-wise and State-wise details of the amount of Central Share of funds released to the States/UTs during the last three years till 01.02.2024 under PMAY-G are given in Annexure-III.
- (d): The PMAY-G is being implemented w.e.f. 1st April, 2016 to provide assistance to eligible rural households with an overall target

to construct 2.95 crore *pucca* houses with basic amenities by March, 2024. In addition, Government of India proposes to take up construction of two crores more houses to meet the requirements arising from increase in the number of households in the next five years.

(e): The identification of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC) 2011. These criteria are applied on SECC 2011 database and a system generated priority list of households from the database was deliberated upon in Gram Sabha meetings. After due verification by the Gram Sabhas and completion of Appellate Process, Gram panchayat-wise Permanent Wait List (PWL) is prepared. Thereafter, Awaas+ survey was conducted during January 2018 to March 2019 to identify those beneficiaries who, though are eligible for inclusion in PWL, but claimed to be left out from the SECC 2011. In this exercise, the States/UTs have uploaded details of additional households, which are also subjected to Gram Sabha verification and Appellate Process as explained above.

STATEMENT IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 480 TO BE ANSWERED ON 06.02.2024 "PMAY-G in Jharkhand"

Number of houses sanctioned under Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) in the country, State-wise including Jharkhand since inception i.e. 01.04.2016 till 01.02.2024

(units in nos.)

	(units in nos.)				
S. No.	Name of the State/Union Territory	<b>Houses Sanctioned by the</b>			
		States/Union Territories			
1	Arunachal Pradesh	36,112			
2	Assam	20,12,956			
3	Bihar	37,01,490			
4	Chhattisgarh	11,76,142			
5	Goa	257			
6	Gujarat	6,03,714			
7	Haryana	29,404			
8	Himachal Pradesh	25,471			
9	Jammu And Kashmir	3,36,979			
10	Jharkhand	15,92,168			
11	Kerala	35,166			
12	Madhya Pradesh	38,00,377			
13	Maharashtra	13,77,077			
14	Manipur	1,01,550			
15	Meghalaya	1,88,296			
16	Mizoram	29,967			
17	Nagaland	48,830			
18	Odisha	27,26,007			
19	Punjab	39,727			
20	Rajasthan	17,17,600			
21	Sikkim	1,399			
22	Tamil Nadu	7,50,608			
23	Tripura	3,77,030			
24	Uttar Pradesh	36,14,952			
25	Uttarakhand	69,283			
26	West Bengal	45,69,497			
27	Andaman And Nicobar Islands	3,424			
28	Dadra And Nagar Haveli And Daman And Diu	11,436			
29	Lakshadweep	53			
30	Puducherry*	-			
31	Andhra Pradesh	2,46,430			
32	Karnataka	2,41,866			
33	Telangana*	-			
34	Ladakh	3,004			
	Total	2,94,68,272			

<sup>\*</sup>Telangana and Puducherry are not implementing PMAY-G

### STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 480 TO BE ANSWERED ON 06.02,2024 "PMAY-G in Jharkhand"

Year-wise and State-wise details of houses completed during the last three years till date i.e. 01.02.2024

S. No.	Name of the Houses completed in Financial Years (units in nos.)				
	State/Union	2020-2021	2021-2022	2022-2023	2023-2024 (as on
	Territory				01.02.2024)
1	Arunachal Pradesh	2,417	992	9,344	14,835
2	Assam	1,30,879	1,17,694	10,09,142	2,46,495
3	Bihar	9,42,615	5,08,363	11,47,036	61,062
4	Chhattisgarh	59,684	23,289	33,575	1,05,420
5	Goa	87	19	12	83
6	Gujarat	50,742	77,263	65,562	1,04,003
7	Haryana	1,215	263	5,404	2,089
8	Himachal Pradesh	605	1,884	3,654	1,830
9	Jammu And Kashmir	21,569	42,515	79,271	39,453
10	Jharkhand	2,35,011	2,95,036	3,63,311	46,897
11	Kerala	686	2,440	8,825	4,088
	Madhya Pradesh	2,61,254	6,06,303	10,58,371	1,03,862
13	Maharashtra	1,81,700	1,79,021	3,43,445	68,473
	Manipur	2,379	3,626	13,955	1,654
15	Meghalaya	5,016	7,009	6,913	10,599
	Mizoram	1,123	1,158	1,020	2,736
17	Nagaland	535	Ô	3,210	2,069
18	Odisha	3,95,105	97,143	30,368	3,04,315
19	Punjab	3,908	5,473	11,381	1,455
20	Rajasthan	3,15,480	1,41,342	3,95,040	19,122
21	Sikkim	13	5	41	164
22	Tamil Nadu	51,868	57,322	1,75,291	77,252
23	Tripura	15,462	1,639	1,80,495	99,873
24	Uttar Pradesh	37,710	10,94,654	6,62,309	2,75,220
25	Uttarakhand	19	3,844	12,493	19,466
26	West Bengal	6,78,583	9,59,229	1,47,379	9,846
27	Andaman And Nicobar	483	335	97	24
28	Dadra And Nagar Haveli And Daman And Diu	972	641	1,486	293
29	Lakshadweep	28	7	0	1
30	Puducherry*	-	-	-	-
31	Andhra Pradesh	0	0	2,167	18,605
32	Karnataka	2,405	11,239	2,641	20,257
33	Telangana*	-	-	-	-
34	Ladakh	62	22	1	1,434
	Total 33,99,615 42,39,770 57,73,239 16,62,975				

<sup>\*</sup>Telangana and Puducherry are not implementing PMAY-G

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### STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 480 TO BE ANSWERED ON 06.02,2024 "PMAY-G in Jharkhand"

State-wise details of houses yet to be completed under PMAY-G as on 01.02.2024

(units in nos.)

(units in nos.					
S. No.	Name of the State/Union	State/Union Targets Houses		Houses yet to be	
	Territory	allocated by	completed in the	completed	
		the Ministry	State/Union	against allocated	
			Territory	targets	
1	Arunachal Pradesh	36,210	28,420	7,790	
2	Assam	20,41,807	17,73,299	2,68,508	
3	Bihar	37,01,576	36,45,255	56,321	
4	Chhattisgarh	11,76,142	9,63,936	2,12,206	
5	Goa	257	226	31	
6	Gujarat	6,03,922	5,11,547	92,375	
7	Haryana	29,404	28,278	1,126	
8	Himachal Pradesh	25,471	15,021	10,450	
9	Jammu And Kashmir	3,37,129	2,03,640	1,33,489	
10	Jharkhand	15,92,171	15,58,228	33,943	
11	Kerala	35,167	32,830	2,337	
12	Madhya Pradesh	38,00,415	36,39,617	1,60,798	
13	Maharashtra	13,77,817	12,12,732	1,65,085	
14	Manipur	1,01,558	30,486	71,072	
15	Meghalaya	1,88,297	46,121	1,42,176	
16	Mizoram	29,967	9,267	20,700	
17	Nagaland	48,830	9,518	39,312	
18	Odisha	27,26,133	20,23,355	7,02,778	
19	Punjab	39,729	35,986	3,743	
20	Rajasthan	17,17,996	16,82,177	35,819	
21	Sikkim	1,400	1,275	125	
22	Tamil Nadu	7,51,421	5,94,787	1,56,634	
23	Tripura	3,77,057	3,27,647	49,410	
24	Uttar Pradesh	36,15,041	34,87,645	1,27,396	
25	Uttarakhand	69,303	48,179	21,124	
26	West Bengal	45,69,532	34,10,965	11,58,567	
27	Andaman And Nicobar	3,424	1,225	2,199	
	Islands				
28	Dadra And Nagar Haveli	11,436	3,823	7,613	
	And Daman And Diu				
29	Lakshadweep	45	45	0	
30	Puducherry*	-	-	-	
31	Andhra Pradesh	2,46,430	67,479	1,78,951	
32	Karnataka	2,41,908	1,21,940	1,19,968	
33	Telangana*	-	-	-	
34	Ladakh	3,005	2,863	142	
	Total	2,95,00,000	2,55,17,812	39,82,188	
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<sup>\*</sup>Telangana and Puducherry are not implementing PMAY-G

STATEMENT IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 480 TO BE ANSWERED ON 06.02.2024 "PMAY-G in Jharkhand"

Year-wise and State-wise details of the amount of Central Share of funds released to the States/UTs during the last three years till date i.e. 01.02.2024

S. No.	Name of the State/Union	Funds released in Financial Years (Rs. in crores)			
	Territory	2020-21	2020-21 2021-22 2022-23		2023-24 (as on
					01.02.2024)
1	Arunachal Pradesh	0	104.85	69.58	149.65
2	Assam	1,503.43	5,771.11	9,141.75	1,969.75
3	Bihar	6,683.93	3,082.22	7,497.21	0
4	Chhattisgarh	307.12	0	344.23	1,236.32
5	Goa	0	0	0	0
6	Gujarat	192.78	687.29	911.75	215.83
7	Haryana	0	0	44.33	3.23
8	Himachal Pradesh	10.62	32.97	37.86	66.18
9	Jammu And Kashmir	795.86	123.43	1,031.58	832.06
10	Jharkhand	3,348.51	1,207.91	1,236.02	0
11	Kerala	0	0	70.29	0
12	Madhya Pradesh	4,565.80	4,509.58	6,374.91	0
13	Maharashtra	1,310.10	1,249.80	1,676.07	381.80
14	Manipur	84.89	21.01	161.14	216.45
15	Meghalaya	191.08	90.13	106.44	1,212.08
16	Mizoram	16.16	41.92	29.58	104.84
17	Nagaland	17.40	17.41	52.50	223.21
18	Odisha	2,821.87	1,011.87	1,723.28	4,235.69
19	Punjab	49.22	18.31	71.68	17.89
20	Rajasthan	1,108.59	1,405.46	2,157.52	10.79
21	Sikkim	0	0.57	0.97	1.58
22	Tamil Nadu	78.62	928.93	2,004.39	14.75
23	Tripura	113.62	1,368.48	1,264.20	1,174.21
24	Uttar Pradesh	4,830.90	3,727.00	4,777.03	2,620.55
25	Uttarakhand	0	149.18	128.08	254.48
26	West Bengal	8,810.54	687.84	0	0
27	Andaman And Nicobar	16.88	0	0	0
28	Dadra And Nagar Haveli And Daman And Diu	0	0	0	0
29	Lakshadweep	0	0	0	0
30	Puducherry*	0	0	0	0
31	Andhra Pradesh	0	0	0	0
32	Karnataka	0	0	214.92	0
33	Telangana*	0	0	0	0
34	Ladakh	0	0	3.09	18.9
	Total	36,857.92	26,237.27	41,130.36	14,960.22

<sup>\*</sup>Telangana and Puducherry are not implementing PMAY-G.

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